

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

NOTIFICATION

Dated Shillong the 29th June, 2016

No. LJ(A) 272/78/Pt.III/246 – The Governor of Meghalaya in exercise of the powers conferred under Section 25(1) of the Code of Criminal Procedure, 1973 is pleased to appoint of the following persons as, Assistant Government Pleader and further as Assistant Public Prosecutor for the respective Districts with headquarters as indicated against each name for a period of 1(one) year w.e.f. 01.07.2016 until further order.

East Khasi Hills District, Shillong

Headquarters

1. Smti. Nellysa Faireth Kharshiing
2. Shri. Synroplang Syngkon
3. Smti. Suniti Rai
4. Smti. Afreen Begum
5. Shri. Robert Myrthong
6. Shri. Donboklang Lyngdoh Nonglait
7. Smti. Queenbon Lamare
8. Shri. Praveen Thapa
9. Smti. Dakawanbiang Samati
10. Smti. Mona Wahlang
11. Smti. Purabi Sharma
12. Shri. Marcus Shangpliang
13. Smti. Willma B. Khongji
14. Shri. Debasish Choudhury
15. Smti. Melarika Lyngwa
16. Shri. Wanstep Phiralang Kharwanlang
17. Smti. Sheetal Joshi
18. Shri. R. Rocky
19. Shri. Nitin Khera
20. Shri. Genius. Marak
21. Shri. Shemphang Lyngdoh
22. Shri. G. Namgakdai
23. Shri. Raplang Thangkhiew
24. Shri. Fernando shangpliang
25. Smti. Lamsolan Pyrtuh
26. Smti. Rakhee Thapa
27. Shri. Devid Gangte
28. Shri. Ianly Bernard Nongrum
29. Shri. Umesh Sharma
30. Shri. Raju Pradhan
31. Smti. Barijanai Kharkongor
32. Shri. Lamkuparlang Latam
33. Smti. Ibahunlang Noangkynrih
34. Smti. Iarimika Lyngwa
35. Smti. Pynhun Wanshnong
36. Miss Persara Syngkong
37. Miss Shirley Pde
38. Miss Nixdalin Lawai
39. Miss Narissa Aaren Kharkongor
40. Miss Rosy Colney
41. Smti. Philamon Nongbri
42. Smti. Sabatini Nongbri
43. Shri. Rakesh Sinha
44. Smti. Anjana Dhar Ghosh
45. Miss. Daphishisha Kharbhih
46. Miss. Bansharailin Kharshandi
47. Miss. Ralte Zohmangaihi

Shillong

West Khasi Hills District, Nongstoin

1. Miss. Lalmuankimi Khiangte
2. Miss. Jessica S. Wahlang
3. Miss. Valarie Kharhari
4. Shri. Walseng N. Sangma

Shillong

Ribhoi District

1. Shri Amilesh Syiemlieh
2. Shri Bishar Timung
3. Smti Ibanroilin Lyngdoh
4. Smti Tisha Ranee
5. Smti Basuklang Myllemngap
6. Smti H. Khyriem
7. Shri Rajesh Boruah
8. Shri Netral Kumar Rai
9. Shri Fullman Khyndeit
10. Shri Shyambor Singh Marpan
11. Shri Rajesh Warjri
12. Shri Jonathan M.T. Blah
13. Shri Banshantylli Khyriem
14. Shri Sudhir Rana
15. Smti Lahun Lyngkhoi
16. Smti Nisha Daphi Rumnong
17. Smti. Poonam Yadav
18. Shri. Iengtylli Skhemlon

Shillong.

EAST JAINTIA HILLS DISTRICT, KHLIEHRIAT.

1. Smti. O.A.I. Bang
2. Shri. B. Bir Mizar
3. Smti Emilinda Ksoo
4. Smti. Balarina Pariat
5. Shri. Nirmal Dey
6. Smti Dungailung Thamei
7. Smti B.M. Joshi
8. Shri. Shitmon Pdang

Shillong

Khliehriat

WEST JAINTIA HILLS DISTRICT, JOWAI

1. Shri. S.C. Kyndiah
2. Shri. R. Gympad
3. Smti. Kawanhi Kynjing
4. Smti. S.L. Phyllei
5. Smti Leatania Badabeth Susngi
6. Smti. S. Kyndiah
7. Shri Kyrshanlang Garod
8. Smti Runa Kya
9. Smti Parilarisa Tariang
10. Smti Yooki Lakiang
11. Shri Darini O Chyne
12. Smti. Nimanshwa Lyngdoh
13. Smti Shimika Dkhar
14. Shri Iahmiio Khyriem
15. Shri. G.S. Gahire
16. Shri Early Thomson Sajem
17. Shri. Bet Lumlang Nongbet
18. Shri. Fivestarson Suiam
19. Shri. Markos Surong

Shillong

SOUTH WEST KHASI HILLS DISTRICT, MAWKYRWAT

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|--------------------------------|---|----------|
| 1. Smti B. Hynniewta | } | Shillong |
| 2. Shri Evan Jean Nongbri | | |
| 3. Smti Darihun Mary Nengnong | | |
| 4. Shri Robert June Kharjahnin | | |
| 5. Shri Apu Dey | | |
| 6. Shri Suraj Deka | | |
| 7. Miss. Nosmi Harshah | | |
| 8. Miss M.S Nongbri. | | |

West Garo Hills District, Tura

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|----------------------------------|---|------|
| 1. Smti. Dandira G. Momin | } | Tura |
| 2. Smti. Agatha Momin | | |
| 3. Smti. Rokime Ch. Marak | | |
| 4. Smti Nita Chakraborty Chettry | | |
| 5. Smti. Sengatchi N. Marak | | |

East Garo Hills District, Williamnagar

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|-----------------------------|--------------|
| 1. Shri. Bomge Dabi | Tura |
| 2. Smti. Grickchi M. Sangma | Williamnagar |
| 3. Smti. Tengsime D. Sangma | -do - |

North Garo Hills District, Resubelpara

Shri. Bomge Dabi	Tura
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South Garo Hills District, Baghmara

Shri. Enbrenald N. Marak	Tura
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South West Garo Hills District, Ampati

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| 1. Shri. Rayan A. Sangma | Tura |
| 2. Smti. Dilsabi A. Sangma | |

Sohra Civil Sub-Division

- | | | |
|-------------------------------|---|----------|
| 1. Smti. Philakyntiew Nongrum | } | Shillong |
| 2. Smti. Meena F. Diengdoh | | |


(L.M. Sangma)

Special Secretary to the Government of Meghalaya,
Law Department.

Memo No. LJ(A)272/78/Pt.III/246-A,

Dated Shillong, the 29th June, 2016

Copy forwarded to :-

1. Advocate General, High Court of Meghalaya, Shillong .
2. The Registrar General,, High Court of Meghalaya, Shillong -793001.
3. Additional Advocate General, High Court of Meghalaya, Shillong.
4. The Director General of Police, Meghalaya, Shillong.
5. The Deputy Commissioner,
Shillong/Nongstoin/Nongpoh/Jowai/Tura/Williamnagar/Baghmara/Ampati/
Resubelpara/Mawkyrwat/Khliehriat.
6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
7. The Secretary, Meghalaya State Law Commission, Shillong.
8. The District & Sessions Judge,
Shillong/Jowai/Tura/Nongpoh/Nongstoin/Williamnagar.
9. The Chief Judicial Magistrate,
Shillong/Jowai/Tura/Nongpoh/Nongstoin/Williamnagar.
10. The Judge, Autonomous District Council Court, Shillong/Jowai/Tura.
11. The Superintendent of Police, Shillong/Nongstoin/Nongpoh/Jowai/Tura.
12. The Accountant General (A&E), Meghalaya, Shillong-793001. The Assistant Government Pleader-cum-Assistant Public Prosecutor will not be entitled to retaining fees but will receive other fees for appearing/conducting cases in the Courts as per Government O.M. No. LR(B)1/89/Pt./33,dt. 28.03.2000 as amended.

13. The Government Pleaders/Public Prosecutors, Shillong/Nongstoin/Nongpoh/Jowai/Tura/Khliehriat/Mawkyrwat/Williamnagar/Resubelpara.
14. The Sub-Divisional Officer (Civil) Judicial Officer Sohra/Mairang/Mawkyrwat/Amlarem.
15. All the above Advocates concerned.
16. The Secretary, Shillong Bar Association, Shillong/Jowai Bar Association Jowai/Tura Bar Association, Tura.
17. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
18. Law (B) Department.
19. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading the above notification in the website of Law Department.
20. Guard file.

By order etc.,



Special Secretary to the Government of Meghalaya,
Law Department.